

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Tuesday the 25th August 2026

Electricity Bench

TIME : 10.20 AM

COURT-I

(In the Chamber of Hon'ble Chairperson)

CORAM: HON'BLE MS. SEEMA GUPTA, Officiating Chairperson

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<u>FOR TRANSFER</u>			
1.	IA-1805/2026 (For Transfer from Court-I to Court-II) In APL-100/2020 & IA-1804/2026 (For tagging) IA-1806/2026 (For Urgent Listing) (Service complete) (Matter is included in the List of Finals) (As per Order dt. 05.12.25, amended memo of parties not filed) (Matter is being listed vide office note dt. 17.08.26)	Essar Power Gujarat Limited Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Maresh Agarwal, Rishi Agarwala for App.1. Sethu Ramalingam for Res.1 Suparna Srivastava for Res.2, (Poorva Saigal, Shubham Arya, Pallavi Saigal, Reeha Singh, Rishabh Saxena, Shirin Gupta, Kaavya Madaan, Shree Dwivedi for R-3)

Sd/
Deputy Registrar
APTEL